

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3625

ANSWERED ON:11.08.2015

Pollution Check

Tadas Shri Ramdas Chandrabhanji

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the National Green Tribunal has recently ordered the concerned agencies including Delhi Police to submit a report after pollution check/testing of commercial vehicles at Delhi-NCR borders;

(b) if so, the details thereof; and

(c) the details of the action taken by Delhi Police against the owners of the polluting vehicles in Delhi-NCR during the last one year and the current year?

**Answer**

Minister of State in the Ministry of Home Affairs  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The Hon'ble National Green Tribunal vide its order dated 20.7.2015 has ordered as under:

"We direct NCT, Delhi to constitute three different teams which will include Enforcement officer from Transport Enforcement Department, representative not below the rank of Environmental Engineer from DPCC, Environmental Engineer from CPCB, representative from Delhi Police not below the rank of ACP and an officer from Weight and measurement Department of Delhi Administration. The teams shall be supervised by the Deputy Commissioner personally. This team will be fully equipped for the purpose of examining age of the diesel trucks entering Delhi after 05.00 P.M. and for checking of emission and weighing of the loaded vehicles. These teams would be fully equipped with mechanism for the purpose of complying above direction at entry point from Chandigarh that is Sonapat, Delhi – Border, Ghaziabad – Delhi Border, Bahadurgarh – Delhi Border and Delhi – NOIDA Border. This report would be submitted to the Tribunal by 22nd July, 2015. The inspection would be conducted all over the night and it will be computed as to how many trucks enter Delhi between 05.00 PM and 07.00 A.M."

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The details of action taken by Delhi Police against motor vehicles found plying without PUCC (Pollution Under Control Certificate) for the year 2014 and 2015 (upto 31.07.15) are as under: -

Year No. of Challan

2014 93,063

2015

(upto 31.07.2015) 38,483

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